

National Company Law Tribunal

Allahabad Bench

CP NO. 81/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.01.2018

NAME OF THE COMPANY: Mithyananda Media Pvt Ltd V/S Varun Media Pvt Ltd & ors.  
SECTION OF THE COMPANIES ACT/I & B CODE: 241/244 of the Companies Act of 2013

| <u>Sl. NO.</u> | <u>Name</u>       | <u>Designation</u>        | <u>Representation</u> | <u>Signature</u>   |
|----------------|-------------------|---------------------------|-----------------------|--------------------|
| <u>1.</u>      | <u>Udai Chand</u> | <u>Petitioner Counsel</u> | <u>Petitioner</u>     | <u>[Signature]</u> |
| <u>2.</u>      |                   |                           |                       |                    |

CP No. 81/ALD/2017

Sh. Udai Chandani, advocate for the petitioner. Amended copy of the Company petition has now been filed in the present matter.

Since, Respondents are ex-parte, as they did not turn up, despite sufficient opportunity given and notices issued. Therefore, the case is fixed for the final argument.

Meanwhile, the petitioner counsel is at liberty to file written submission.

The matter be listed on 25<sup>th</sup> January, 2018.

Date: 10/01/2018

Typed by  
Jyoti  
(Stenographer)

[Signature]  
H.P. Chaturvedi,  
Member(Judicial)